

These are some very basic issues. I would like to draw the attention of the hon. Minister for Power and Non conventional Energy Sources, Shri Kalp Nath Rai, to the assurance given by him on the floor of the House to starred Question No.422, in this Session. I request the hon. Minister to look into this matter undichivelylessly.

[*Translation*]

SHRI KASHIRAM RANA (Surat): Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government towards the incidents of infiltration and efforts to occupy the small islands bear the border by the anti-national elements and smugglers from the other side of Ram of Kutch. There is a small bay of Sir Creek between Lakhpat and Narayan Sarovar in Ram of Kutch where O.N.G.C. conducted a survey for Oil and Gas. We have got information that Pakistan wants to occupy it. Alongwith it smugglers have also occupied the small Islands in an area of twenty nautical miles between Okha and Salaya such as Dabdaba, Bajad, Panero, Pagar, Naroda and Gandhiyan. The anti-national elements across Gujarat border are smuggling armaments, weapons and other equipments which may pose great danger to the country. Besides, they have also occupied Bodar, Kalubhar, Trishnapir Islands. Neither the Central Government nor the state Government has paid any attention towards it till today. Through you, I caution the Central Government to take action to control the widespread violence in Gujarat otherwise it would endanger peace in future. The smugglers and anti-national forces are behind it. The Government should stop it and arrest them and the Pakistani intruders should be captured. It attempts to occupy small Islands are not the varied soon, not only Gujarat but the whole country will have to face grove danger.

[*English*]

SHRI ANADI CHARAN DAS: Mr. Deputy Speaker, Sir, I would like to draw the attention of the House and the Government to the Narmada Bachao Andolan and the Jail Bhara programme which was launched in Dhar

district, following the episode of arbitrary police action on peaceful protesters of the Narmada Bachao Andolan from 21-23 November in Dhar District, MP.

In that episode, the police had arrested as many as 238 people and had lathi-charged and teargassed people protesting against survey work related to the Sardar Sarovar Project. An activist, Ms. Nandini Oza, was severely beaten on the road, in the police van and in the police station. She was dragged along the ground by her hair, and her clothes were torn by the male police.

The recent events are further indications of the M.P. Government's only response to the peaceful and legitimate movement of the Narmada Bachao Andolan. We demand that the officials responsible for the incidents of police brutality be identified and punished, all those arrested are released unconditionally and the M.P. Government along with other concerned State Government and the Central Government, to initiate comprehensive talks with the Andolan, rather than deal with it as a law-and-order situation.

13.00 hrs

SHRI CHITTA BASU: I draw the attention of the hon. Minister of Petroleum and Chemicals to the reported retrenchment of over 600 ONGC workers in West Bengal.

SHRI CHANDRA SHEKHAR (Ballia): That is right. It is according to the present policy?

SHRI CHITTA BASU: So, we have got a supporter here!

Some of them have rendered more than 20 years of service. This seems to be a prelude to the apprehension of the people of West Bengal, including the Government of West Bengal that this is a part of the plan of the Government of India to stop the exploration work of the projects in West Bengal. As you know, the ONGC authorities have come to the conclusion that there is no oil reserve

in West Bengal basin. But experts of many countries, including soviet Union, and also some geologists of our country have given their view that there are enough deposits of oil and carbon gas in West Bengal basin.

This is further proved by the fact that the intention of the ONGC is to ask for the global bid for giving it to the multi-national oil corporations in West Bengal where the ONGC wants to stop the exploration work. But those areas are being offered through global bid for international petroleum companies. This means that these areas have got the possibility of oil reserve.

I want that the Government of India should make a statement regarding the possibilities of reserves in West Bengal basin and the Government should reconsider their decision and re-employ those 600 workers in West Bengal projects immediately.

Today the entire West Bengal people who are enraged about the ONGC project have struck work. They will continue this strike tomorrow also. This is a two day token strike to draw the attention of the Minister. I hope he would respond today, if not sometime later.

MR. DEPUTY SPEAKER: Some more names could not be called because it is already well past one o'clock. We shall now go to the next item. Papers to be laid on the Table.

SHRI ANBARASU ERA (Madras Central): The same list may be carried for tomorrow also without fresh notices.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Are we to understand that the list will be carried for tomorrow?

MR. DEPUTY SPEAKER: Let us see.

13.03 hrs.

PAPERS LAID ON THE TABLE

[English]

Review on the Working of Annual Report and Water and Power Consultancy Services (India Ltd. New Delhi for 1990-91

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) A Statement regarding Review by the Government on the working of the water and Power Consultancy Services (India) Limited, New Delhi, for the year 1990-91.
- (2) Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. (Placed in Library see No. LT-808/91)

Annual Report and Review on the Working of Oil and Natural Gas Commission for 1989-90 and Statement for Delay in Laying these Papers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): Sir, I beg to lay on the Table:-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Oil and Natural Gas Commission for the year the year 1989-90 along with Audited Accounts and of its subsidiary viz., ONGC Videsh Limited for the year 1989-90 under sub-section (3) of section 23 read with sub-section (4) of sec-